finds itself in its daily functioning. Three questions in particular need to be addressed. One, has the balance between deliberation, legislation and accountability been lost due to regular disruptions of the proceedings? Two, has the time not come to bridge the growing gap between the rules of procedure and the need felt by different sections of the House to voice opinion on matters of concern? This, needless to say, has to be done in an orderly manner to preserve the dignity of the House. Three, has the membership of this august body assessed the impact of disruptive behaviour on public opinion?

Now, the National Song.

## NATIONAL SONG

(The National Song, "Vande Mataram," was then played.)

MR. CHAIRMAN: The House is adjourned sine die.

The House then adjourned *sine die* at fifty-four minutes past twelve of the clock.